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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Q. A. No. 1869/2003

New Delhi, this the 13th day of October, 2003

HON'BLE SHRI SHANKER RAJU, MEMBER (J)

Hari Babu Sharma  
S/o late Sh. Ghurey Lal,  
Ex. Binder, Government of India Press,  
ALIGARH (U.P.).

Plaintiff address :

House No.4/122, Saraswati Nagar,  
Bamola, ALIGARH (U.P.) .... Applicant

(By Advocate : Shri C. S. Chadha for Shri D.N. Sharma)

Versus

1. Union of India,  
(Through:- The Secretary to the Government of India),  
Ministry of Urban Development,  
Nirman Bhawan, New Delhi.
2. The Director of Printing,  
Government of India,  
'B' Wing, Nirman Bhawan,  
New Delhi. .... Respondents

ORDER (Oral)

Applicant's claim is directed against the order passed by the respondents wherein it is stated that the compassionate appointment to the applicant would be considered when his turn matures in the category for which he is wait listed subject to availability of vacancies against the compassionate appointment quota.

2. Keeping in view the DOP&T's OM dated 5.5.2003 whereby the operation of waiting list has been extended from one year to three years on a review of a deserving case. To dispose of this OA, at this stage even without issuing notice to the respondents, with a direction to the respondents to consider the claim of the applicant in the light of the OM dated 5.5.2003 issued by the DOP&T. by a detailed and speaking order.
3. Let a copy of this order be sent to the respondents.

S. Raju  
(SHANKER RAJU)  
M (J)

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